GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:395 ANSWERED ON:24.02.2010 DUAL PASSPORT SYSTEM Majhi Shri Pradeep Kumar;Ramasubbu Shri S.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to introduce a dual passport system for girls married to Non-Resident Indians (NRIs);
- (b) if so, the details thereof and the reasons therefor;
- (c) the modalities being worked out in this regard;
- (d) whether the Government has consulted all the stake holders in the matter;
- (e) if so, the response received by the Government from them in this regard; and
- (f) the time by which the said system is likely to be introduced?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (Dr. SHASHI THAROOR)

- (a) No. Under the Passports Act, a person can hold only one passport. A person needs entry/residence visa to stay in a foreign country which is affixed on the passport and is recognized internationally. In case, a passport is lost or retained by any authorized person including estranged husband, the Indian Mission can issue a duplicate passport on request.
- (b) to (f) Not applicable.